Adv J.J. Bhatt c/b
Adv Rinku Valanju
for the Applicant.
17

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1195/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017

NAME OF THE PARTIES: KVR Steels Orissa Ltd.
V/s.
Jyoti Structures Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
17.	Ad. J.J. Bhatt. Adv Rinku Valanju	Advocate for Applicant.	

ORDER
CP No. 1195/ I&BP/NCLT/MB/MAH/2017

For the Insolvency Resolution Professional has already been appointed in this debtor company in CP 1137/I&BP/2017 between **State Bank of India v. Jyoti Structures Ltd.**, this Petition is, without going into merits of the case, dismissed with a direction to the Petitioner to make its claim before the Insolvency Resolution Professional already appointed in CP 1137/2017.

Accordingly, this Petition is hereby dismissed as infructuous.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASHKUMAR
Member (Judicial)